THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Un-numbered Company Appeal (AT) (Insolvency) No. /2018 (F.No.12/07/2018/ NCLAT/UR/604)

In	the	matter	of:
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Pushti Impex Appellant

Versus

Shree Satyanarayan Industrial Suppliers Pvt. Ltd.

.... Respondent

Appearance: Mr. Ankur Singhal, Advocate for the Appellant.

25.07.2018

As prayed by learned counsel, put up on 03.08.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar